

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.11326-11327/2025

THE STATE OF UTTAR PRADESH & ORS.

Appellants

VERSUS

BHANU PRATAP SINGH

Respondent

[IN THE MONTH OF JULY, 2026]

I.A. No.284158/2025-APPROPRIATE ORDERS/DIRECTIONS

I.A. No.186858/2023-EXEMPTION FROM FILING O.T.

Date : 28-07-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Tanmaya Agarwal, AOR
Mr. Divyanshu Sahay, Adv.
Mrs. Aditi Agarwal, Adv.
Mr. Udit Bhardwaj, Adv.

For Respondent(s) : Mr. Gopal Shankarnaraynan, Sr. Adv. (Not Present)
Mr. Lal Pratap Singh, Adv.
Mr. Umesh Pratap Singh, Adv.
Mr. Arjun Aggarwal, AOR
Mr. Vishal Singh, Adv.
Mr. Aman Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. As a last chance, hearing of these appeals stand adjourned.
2. List the appeals on 11th August, 2026.

(RASHMI DHYANI PANT)
ASTT. REGISTRAR-cum-PS

(NIKITA SINGH)
COURT MASTER (NSH)